NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/456/(IB)/2017

NAME OF THE PETITIONER(S)

: WANBURY LTD

NAME OF THE RESPONDENT(S)

: BAFNA PHAMACEUTICALS LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Dev ESTIMAR J Jos Mls. Chiva Kumark

Surest

Coursel for petotioner

S. SITALAKSHMI For R. Konnon Practicing Company Secretary

For Respondent

Si Claush

ORDER

Shri J Dev Eshwaar, counsel for the petitioner present. Ms S Sithalakshmi, representing the PCS on record for respondent present and handed over a DD Rs.10 lakhs, out of Rs.15 lakhs towards first instalment to the counsel for petitioner. Counsel for respondent prayed time for making submissions in regard to the balance amount of Rs.5 lakhs and the rest of the claim in instalments. Time is enlarged at request. Put up on 16.11.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)